

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:484
ANSWERED ON:07.07.2009
CURB ON USE OF BANNED PESTICIDES
Rao Shri Sambasiva Rayapati

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether several banned pesticides are still being used by the farmers;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Government to curb on use and marketing of these pesticides?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No, Sir.

(b): Does not arise.

(c): The import, manufacture, sale, transport, distribution and use of insecticide is regulated under the Insecticides Act, 1968 and the Rules framed thereunder. As per provisions of the Act, no person shall import, manufacture, sell or distribute any insecticide, sale and distribution of which is prohibited.

The Central Government and State Governments have notified Insecticide Inspectors who keep a watch on pesticides available in the market, draw samples from time to time and take administrative/legal action if pesticides are being sold or distributed in contravention of provisions of the Act.